
(2022) 02 AFT CK 0008

In the Armed Forces Tribunal

Case No : AT 07 Of 2022 IN (OA 103 Of 2019 RB, Mumbai)

Lt Col Amar Singh (Retd)

APPELLANT

Vs

Union Of India & Ors

RESPONDENT

Date of Decision : 02-02-2022

Acts Referred:

Citation : (2022) 02 AFT CK 0008

Hon'ble Judges : Rajendra Menon, Chairperson, (J); P.M. Hariz, Member (A)

Bench : Division Bench

Advocate : Rajesh Nandal, S.R. Swain

Final Decision : Disposed Of

Judgement

The applicant has been able to carve out plausible grounds for transfer of OA 103/2019, pending before AFT, Regional Bench, Mumbai to Regional Bench, Lucknow. Resultantly the instant application is allowed and OA 103/2019 (RB, Mumbai) stands transferred to AFT, Regional Bench Lucknow.

Registry of RB, Mumbai, to ensure that the entire records of OA 103/2019, in original, are remitted to the transferee Bench (AFT, RB, Lucknow).

AT 07/2022 stands disposed of accordingly.